

DIVISION BENCH

O-201

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/249(KB)2019

IA(I.B.C)/915(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PROGRESS CULTIVATION LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Udit Agarwal, Adv.] For the Liquidator

Mr.Rahul Parasrampuria,Adv.]

Mr.Siddhartha Roy, Adv.] For Respondent No.3 in IA 915/2022

Mr.Joy Manna, Adv.]

O R D E R

1. Ld.Counsel for the parties present.
2. **IA(I.B.C)/915(KB)2022**- An affidavit has been filed by the Liquidator.
3. Post this matter for consideration on **21/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**